

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-10-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)  
SHRI. S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4  
OTHERS  
UNDER SECTION : 397/398

**ORDER**

Ld. Counsel Mr. Medha Rao Varadharajan representing Counsel on Record  
Mr. T.K. Bhaskar for the Petitioner is present.

At request, matter is adjourned to **01.12.2020** for hearing.

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

VS